

STATEMENT

List of Telecom, Centres, district-wise in Kerala

<i>Sl. No.</i>	<i>Name of the District</i>	<i>No of Telecom Centres</i>
1	2	3
1.	Trivandrum	4
2.	Quilon	2
3	Pathanamthitta	1
4.	Kottayam	3
5.	Ernakulam	6
6.	Alleppey	1
7	Trichur	3
8.	Palghat	2
9.	Calicut	3
10	Idukki	1
11.	Cannanore	1
12.	Kasaragode	1
13.	Lakshadweep	1

[*Translation*]

published.

Jharkhand Issue

(c) if not, the reason therefor, and

3661 SHRISIMON MARANDI Will the Minister of HOME AFFAIRS be pleased to state:

(d) the number of meetings held by the Committee on Jharkhand matters and the amount spent thereon meeting-wise?

(a) whether Government propose to publish the report of the Committee on Jharkhand matters;

(b) if so, the time by which it would be

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). A decision on the Report would be taken after

the comments of the Government of Bihar are known

(d) The Committee on Jharkhand Matters held four meetings in Delhi which were spread over several days. Its Expert Group also held a number of meetings in Delhi. In addition, the Committee held discussions with the State Government of Bihar at Patna apart from undertaking field visits in the State. The Committee also held meetings with the representatives of the State Governments of West Bengal and Orissa at Calcutta and Bhubaneswar, respectively. The information regarding meeting-wise expenditure is being obtained from the Government of Bihar and will be laid on the Table of the House on receipt.

[English]

Helicopter for Delhi Fire Service

3662 SHRIM V. CHANDRASHEKARA MURTHY. Will the Minister of HOME AFFAIRS be pleased to refer to the reply given on 10 May, 1990 to Unstarred Question No 8168 regarding Helicopters for Delhi Fire Service and state

(a) whether the requisite information has not been collected,

(b) if so, the details thereof;

(c) whether the Delhi Fire Service has not been given instructions for conducting inspection on the multistoreyed buildings in the town to the use of fire protection doors and windows in order to protect the buildings from fire hazards, and

(d) if so, the facts and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY) (a) Yes, Sir

(b) A statement in implementation of assurance given in reply to Lok Sabha Unstarred Question No 8168 on 10-5-90 has been sent on 24-8-90 to Ministry of Parliamentary Affairs/Lok Sabha Sectt for laying on the Table of the House. A copy of the same is attached.

(c) and (d) This aspect is taken care of under "compartmentation" in the normal inspections carried out by Delhi Fire Service.